

में अपने आप को पंजीबद्ध कराया था, पर जिनको अब तक कोई काम नहीं मिला ?

(ख) क्या जनता के इस वर्ग में बेकारी बढ़ रही है, या घट रही है ?

#### EDUCATED UNEMPLOYED

[\*766. **Shri Jangde:** (a) Will the Minister of Labour be pleased to state whether Government have sought any information from the various Employment Exchanges as to the number of matriculates and Graduates who have registered themselves at the Employment Exchanges but have not obtained any employment so far?

(b) Is Unemployment among this Class of people on the increase or decrease?]

**The Minister of Labour (Shri V. V. Giri):** (a) Yes.

(b) Unemployment in regard to this category of applicants has shown a tendency to increase during recent months.

#### खान मजदूरों को सुविधायें

\*७६७. **श्री जांगड़े :** क्या खन मंत्री यह बतलाने की कृपा करेंगे कि भारत सरकार द्वारा स्वयं या खान मालिकों को विधि द्वारा विवश करके किन स्थानों पर और किस रूप में खान मजदूरों को आभोध-प्रभोध, मनोरंजन, शिक्षा, चिकित्सा, पानी, उद्यान, खेल, बच्चों के लिए दूध, स्नानागार, निवासगृह, प्रसूति-चिकित्सा आदि की सुविधायें दी या दिलायी गयी है?

#### AMENITIES TO MINE WORKERS

[\*767. **Shri Jangde:** Will the Minister of Labour be pleased to state at what places and in what manner the Central Government have themselves provided or compelled the mine owners by law to provide the miners with amenities such as means of amusement and entertainment, education, medicine, water, parks, games, and supply of milk to children, baths, housing, maternity care etc.?] ]

**The Minister of Labour (Shri V. V. Giri):** A statement giving the particulars is laid on the Table of the House. [See Appendix IV, annexure No. 25.]

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#### WAGES AND RATION OF LABOURERS IN TEA INDUSTRY

\*768. **Shri K. P. Tripathi:** Will the Minister of Labour be pleased to state whether the Ministry of Commerce and Industry has given any assurance to the Tea Industry involving labour wages and rations issued to labourers at concession rates?

**The Minister of Labour (Shri V. V. Giri):** No such assurance was given.

The attention of the hon. Member is also invited in this connection to the reply given by the Minister of Commerce and Industry to part (e) of Starred Question No. 226 on the 27th May, 1952.

#### IMPORT OF MOTOR CARS

\*769. { **Shri Jhunjhunwala:**  
**Pandit M. B. Bhargava :**

Will the Minister of Commerce and Industry be pleased to state:

(a) whether the Government of India allow the import of cars only in CKD condition;

(b) whether a special provision is made to meet the special requirements of State Governments;

(c) if so, how many complete cars and trucks have been imported to meet these special requirements during the years 1949, 1950 and 1951.

(d) how many cars have been imported as personal baggage during the years 1949, 1950 and 1951:

(e) the total imports of parts for cars and trucks during the years 1949, 1950 and 1951;

(f) the total demand for cars and trucks in India separately?

**The Deputy Minister of Commerce and Industry (Shri Karmarkar):** (a) Yes, Sir, unless cars are imported as personal baggage or by Foreign Diplomats stationed in India.

(b) Yes, Sir.

(c) Actual import statistics are not available. The total values of licences granted to State Governments were as follows:—

	(in lakhs of Rs.)	
1949	...	50.19
1950	...	47.20
1951	...	81.24

(d) During the period September 1951—March 1952, 1543 such cars were imported as personal baggage.